4809 Written Answers

MASS GUERILLA WARFARE TRAINING TO PAKISTAN NATIONALS

\*659. SHRI A. M. TARIQ: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Government of Pakistan is given mass guerilla warfare training to its nationals against the so-called threat from India; and

(b) if so, the reaction of the Government of India in the matter and the steps taken by Government for defence against this training?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) Government's attention has been drawn to certain reports regarding mass guerilla warfare training which have appeared in the press.

(b) Suitable ways of dealing with such guerilla forces constitute a part of the normal training of formations/ units.

## COURTS IN GOA, DAMAN AND DIU

\*662. SHRI BABUBHAI M. CHINAI: Will the PRIME MINISTER be pleased to state:

(a) the number of taluqa courts in Goa, Daman and Diu and the number of cases pending with them;

(b) the number of cases pending with the appellate court; and

(c) whether  $a_{ny}$  representation has been received by Government to reduce te number of taluqa courts and abolish the appellate court in Goa and extend the jurisdiction of the High Court of a neighbouring State to Goa?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) There are nine taluqa courts in the Union Territory of Goa, Daman and Diu. In the past it was not customary to maintain statistics of cases filed and disposed of.  $Detail_s$  available in respect of five of these courts indicate that there are about 4800 cases pending with them.

(b) There are 122 cases pending with the appellate court . . .

(c) No representations have been received for the reduction in the number of taluqa courts. Some representations have, however, been received against the extension of the jurisdiction of the Bombay High Court over the Courts in Goa. This matter is under the consideration of the Government.

## ग्रागरा के निकट विमान दूर्घटना

\*६६६. श्री महाबीर दास : क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३ जून, १९६३ को ग्रागरा के निकट एक विमान दुर्घटनाग्रस्त हो गया था ; ग्रौर

(ख) यदि हां, तो दुर्घटना का क्या कारण था, दुर्घटना में कितने व्यक्ति मरे ग्रौर घायल हुए ग्रौर सरकार को कितनी हानि हई ?

## +[AIR ACCIDENT NEAR AGRA

\*666. SHRI MAHABIR DASS: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that an aircraft was involved in an accident near Agra on the 3rd June, 1963; and

(b) if so, what was the cause of the accident, how many persons were killed and injured in the accident and how much loss was sustained by Government?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चव्हाण) : (क) जी हां ।

(ख) पांच व्यक्ति मर गए ग्रौर घायल कोई नहीं हुग्रा । विमान की क्षति ग्राधिक

+[] English translation.

[19 SEP. 1963]